

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4553

ANSWERED ON:07.09.2012

CORRUPTION IN MCI DCI PCI AND INC

Aaron Rashid Shri J.M.;Adityanath Shri Yogi;Sayeed Muhammed Hamdulla A. B.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether attention of the Government has been drawn to reported cases of corruption in the Medical Council of India (MCI), the Dental Council of India (DCI), Pharmacy Council of India (PCI) and the Indian Nursing Council (INC) in the recent past;
- (b) if so, the details thereof indicating the number of such cases reported during the last three years and the current year so far;
- (c) the number of cases investigated, the number of officials/doctors found guilty and the action taken/proposed by the Government against them during the said period;
- (d) whether the Government has taken note of nomination of certain MCI officials, facing corruption charges on the World Medical Association (WMA); and
- (e) if so, the details thereof along with the corrective measures taken/proposed by the Government in this regard?

Answer

MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) Yes.

(b) and (c) The details are at Annexure.

(d) & (e) Dr. Ketan Desai former President of Medical Council of India, who is facing corruption charges, had reportedly been elected as President of WMA in the year 2009 when he was holding the post of President, MCI. He had to assume charge of President, WMA during the meeting slated to be held on from 13th -16th October, 2010 at Vancouver, Canada. However, MCI requested WMA to withhold the move to handover the charge of WMA to Dr. Ketan Desai as he had been indicted in India. At the same time MCI also took up the matter with CBI requesting the investigating agency not to allow him to leave the country to attend the said meeting.